

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**

**HC.XI-10/2013/313/RC dated 22.09.2016 ###** The Hon'ble Gauhati High Court has been pleased to amend Rule 1 of Chapter II of the Gauhati High Court Rules by restoring the earlier Sub-Rule (iii), which was deleted vide Notification No. HC.XI-10/2012/214/RC dated 15.05.2012, as follows:

**" (iii) Provided also that on the requisition of any Division Court, or whenever he thinks fit, the Chief Justice may appoint a special Division Court, to consist of three Judges, for the hearing of any particular appeal, or any particular question of law arising in an appeal, or of any other matter."**

The existing Sub-Rule (iii) will now be re-numbered as Sub-Rule (iv) and will now read as follows:

**"(iv) This amendment will come into force with immediate effect from 22.09.2016.**

By order,  
Sd/-

H.K. Sarma

**REGISTRAR GENERAL**

**Memo HC.XI-10/2013/314-330/RC dated 22.09.2016**

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
7. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
9. The Joint Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The O.S.D., Gauhati High Court, Guwahati –cum- Joint Director (Officiating), Judicial Academy, Assam.
11. The Deputy Registrar (\_\_\_\_\_) Gauhati High Court, Guwahati.
12. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
13. The Asstt. Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
16. The Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

*22/09/16*  
**REGISTRAR GENERAL**

*22/09/16*